

**Central Administrative Tribunal
Principal Bench**

OA No.1721/2016

New Delhi, this the 16th day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Dr. Magan Singh
S/o Shri R. K. Singh
Senior Scientist (Agronomy)
National Dairy Research Institute,
Karnal, Haryana 132001.
aged 49 years,
R/o 1186, Sector-9,
Karnal 132001-Haryana. Applicant.

(By Advocate : Shri Pradeep Desodya)

Versus

1. Union of India
Ministry of Agriculture
Through its Secretary
Krishi Bhawan,
New Delhi 110 001.

2. Director General
Indian Council of Agriculture Research
Krishi Bhawan,
New Delhi 110 001.

3. The Secretary
Agricultural Scientist Recruitment Board (ASRB)
Krishi Anusandhan Bhavan-1,
Pusa, New Delhi 110 012. ... Respondent.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

Heard.

2. Issue notice to the respondents. Shri Gyanendra Singh, learned standing counsel appears and accepts notice on behalf of the respondents.

3. By means of this OA, the applicant is seeking consideration for promotion from Senior Scientist to Principal Scientist Grade under the

revised Career Advancement Scheme (CAS). He has made a representation dated 03.12.2015 (Annexure A-7), which has not been accorded consideration.

4. In this view of the matter, this Application is being disposed of at the admission stage, with the direction to the respondents to consider the aforesaid representation of the applicant within a period of three months from the date of receipt of copy of this order. In the event, the claim of the applicant is to be rejected, the same shall be by a reasoned and speaking order.

(K. N. Shrivastava)
Member (A)

(Permod Kohli)
Chairman

/pj/